

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 206 of 2012 &
IA No. 331 of 2012**

Dated : 17th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Vedanta Aluminium Ltd. Appellant (s)
Versus**

**Odisha Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Prashanto Chandra Sen
Ms. Sara Sundaram**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.8**

**Mr. Jaideep Dhankhar, Sr. Adv
Mr. Sanjay Sen,
Mr. Hemant Singh for R.2
Mr. R.K. Mehta, Mr. David
Mr. Antaryami Upadhyay
Mr. Loknath Mohapatro
for R.3 & 4**

ORDER

Post the matter for further hearing on **18.01.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**